NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 332 of 2020

IN THE MATTER OF:

Hindustan Petroleum Corporation Ltd. & Anr. ...Appellants

Versus

M/s S.S. Engineers & Anr. ...Respondents

For Appellant: **Mr. Ramji Srinivasan, Sr. Advocate with Mr. Shikhar Singh, Mr. Rishub Kapoor, Mr. T. Sundar Ramanathan, Ms. Prerana DC and Mr. Ishaan Chakrabarty, Advocates.**

For Respondent: **Ms. Debaleena Ganguly, Mr. Tutul Das (Singh), Mr. Aman Singh and Ms. Sakshi Kapoor, Advocates.**

O R D E R

12.03.2020 Tribunal Busy in hearings. Counsel for both sides request for listing the matter on 5th May, 2020.

List the Appeal 'For Admission (After Notice)' on **5th May, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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